

Bench- II

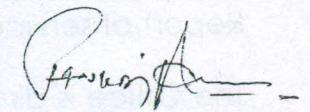
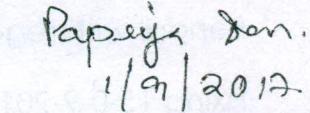
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(1B) NO.400/KB/2017

(5)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st September 2017, 10.30 A.M

Name of the Company		Smt. Srikanta Sarda -Vs Tansway Marketing Pvt Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	PANKAJ AGARWAL	FINANCIAL CREDITOR	 Pankaj Agarwal 1/9/2017
2.	PAPIYA DAS	FINANCIAL CREDITOR	 Papiya Das 1/9/2017
3.	RAJARSHI DUTTA	FINANCIAL CREDITOR	 Rajarshi Dutta 1/9/2017

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01-09-2017 - CP(IB) No. 400/KB/2017 - Smt. Srikanta, Sarda Vs. Tansway Marketing Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Financial Creditor is present.

The notice from the Registry was issued on the Corporate Debtor on 16-08-2017.
Report of service is yet to come.

The Office is directed to call for report from the Registrar of Companies, West Bengal with regard to status of the Company.

Fixing 15-0-9-2017.


MANORAMA KUMARI
MEMBER(J)